

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 127/2022 & IA No. 298 & 299/2022	Employees Provident Fund Organisation V T. Sathisan RP & 2 Ors	M.S. Viswanathan	
2.	Comp App (AT)(CH)(Ins) No.128/2022	Ms. Baiju P. Fromer IRP of Krisenter Impex P ltd V Al Sadiq Sweets & Anr	Faisal PP Mokshavati K	
3.	Comp App (AT)(CH)(Ins) No. 129/2022 & IA No. 307 & 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd V The Cotton Corporation of India Ltd & Anr	Avinash Krishnan Ravi	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 34/2022 & IA No. 66/2022	ITMA Hotels India Pvt Ltd V State Bank of India	Jollu John	
5.	Comp App (AT) (CH)(Ins) No. 36/2022 & IA No. 69/2022	Raji Sivankutty & Arr V Shwan Jeff Christopher, Liquidator of Achariya Techo Solutions (I) Pvt. Ltd.	Ravi Rajagopalan	Shawn Jeff Christopher in person
6.	Comp App. (AT)(CH)(Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1 Akshit Kapur R2 P. Giridharan for Liquidator
7.	Comp App (AT)(CH)(Ins) No. 351/2021 & IA No. 728 & 729/2021	Kaveri Annamalai V Al Ameen Green Energy P Ltd & Anr	Ramalingam & Associates	
8.	Comp App (AT)(CH)(Ins) No. 187/2021	Udayakumar V Jindal Steels & Anr	DO Kaviya Nathan Devasenapathi Rajeswaran	Ramalingam Associates-R2 MS. Shuruthi R1 Alpa Jain (Intervenor)
9.	Comp App (AT)(CH)(Ins) No. 109/2022 & IA No. 252/2022	Sheena Adarsh Ex- Director V Punjab National Bank & Anr	Rohan Rajasekaran	

10.	Comp App (AT)(CH)(Ins) No. 110/2022	Radico Khaitan Ltd V Mr. Shivadutt Bannanje & 5 Ors	N.P. Vijay Kumar	
11.	Comp App (AT) (CH) (Ins) No. 215/2021 & IA No. 498/2021 & 450/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors. Rama Subramanian for Applicant V Anirudh Krishnan for Respondent	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3 Shivakumar & Suresh-R4 M.S. Visvanathan R2
12.	Comp App (AT)(CH)(Ins) No. 89/2022 in IA No.197 &198 / 2022	Precious Energy Holding Limited BV1 V State Bank of India & Arr	R.Maheswari	RP R1 Vidyalaxmi Vipin R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2
14.	Comp App (AT)(CH)(Ins) No. 141/2021	M/s B S Limited in liquidation represented by Yadavilli Sai Karunakar V Rajesh Agarwal & 12 others	Yadavilli Sai Karunakar Anil Kumar Ramanathan	Mohanraj R1-R2 Ashish Rana S. Chidhabaram B. Dhanraj
15.	Comp. App (AT)(CH)(Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator Gowri Shankar – R2
16.	Comp App (AT) (CH)(Ins) No. 61/2021 in IA Nos. 136, 137, 138, 477 & 488 / 2021	N.V.Ramaraju V Rajkumar Ralhantar RP of Leo Meridian Infrastructure Projects & Hotels Ltd.	P.H.Aravind Pandian for Avinash Krishnan Ravi G.S.Rama Rao Harshini Jyothi raman	R-1/Satish Parasaran for Krishna Ganshi R-2/S.Satyanarayana
17.	Comp App (AT)(CH)(Ins) No. 05/2021& I.A.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
18.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2
19.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises V ReGen Powertech Pvt Ltd & Anr With	P. Mohan Prasad A. Vidya	
20.	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. V Ebenezer Inbaaj RP, Regen Powertech P Ltd & Anr WITH	Ramaswamy Meyyappan	

21.	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269 & 270/2022	Gail (india) Limited V Mr. Ebenzerinbaraj RP WITH	Giridhar & Sai	
22.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 &I.A.No.190/2022	Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With	N.P. Vijay Kumar	A.G. Sathyanaryanan Caveator
23.	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd V ReGen Powertech Pvt Ltd & 2 Ors with	N.P. Vijay Kumar	
24.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
25.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryanan Caveator for R1
26.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021 & I.A.No.219/2022	Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited WITH	B. Dhanaraj Pavithra K	A.G. Sathyanaryanan Caveator
27.	Comp.App (AT)(CH)(Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd V Renuka Devi Ramaswamy RP & Anr WITH	VV Sivakumar Chethan Sagar	B. Dhanaraj R1
28.	Comp App (AT) (CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited V ReGen Powertech P Ors & 3 Ors With	Gridhar & Sai Giridharan	(P.H.Aravind Pandian)R1,2 Dhanraj R3 &R4
29.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd V Regen Powertech P Ltd & Anr WITH	Ramani & Shankar	
30.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd V Regen Powertech Pvt Ltd & 2 Ors WITH	B. Dhanaraj K. Parvathi	AG Sathyanarayanan Caveator for R2
31.	Comp.App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners V ReGen Powertech Pvt Ltd & 2 Ors WITH	Cibi Vishnu	
32.	Comp.App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises V ReGen Powertech Pvt. Ltd & 2 Ors With	Viruksham Legal	

33.	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asst Reconstruction Company (I) Ltd. V Ebnezar Inbaraj RP of REGen Powertech Pvt. Ltd.	V.V.Sivakumar	Satyanarayana (P.H.Aravind Pandian)
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Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

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